

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE K. M. JOSEPH

DATE OF APPOINTMENT : 14.10.2004.

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
37.083 Cents	One residential Building	S/B. A/Cs. Rs.10,85,823/= & F.Ds. of Rs.2,05,000/=	Eleven Gold Sovereigns	One	GPF Rs.8,71,315/=. PPF Rs.57,058/=. Shares having face value of Rs.21,930/=. Two Insurance Policies (Assured Sum Rs.2.5 Lakhs each). (*)1 & 2

* (1) Face value of Rs.600/= in respect of shares where I am the second holder, my late father being the first holder.

(2) Face value of Rs.1000/= in respect of shares where I have joint right, standing in the name of my late father.

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE SPOUSE : SMT. ANCY JOSEPH

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	F.D.Rs.50,000/= S/B. A/Cs. Rs.10,830/=	Fortyseven & a half Gold Sovereigns	Nil	Shares having face value of Rs.41,880/=

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE DEPENDENT

CHILD/CHILDREN

:Ms. Tanya Ann Joseph & Master. Vinay Mathew Joseph.

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	S/B.A/C.Rs.22,278/ = & F. Ds. of Rs.4. 5 Lakhs in the name of Tanya Ann Joseph & S. B. A/C. Rs.8,355/= in the name of Vinay Mathew Joseph.	Four Sovereigns Gold in the name of Tanya Ann Joseph & Three Sovereigns Gold in the name of Vinay Mathew Joseph.	Nil	Nil

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice